है। उत्तर बड़ा सीधा और स्पष्ट है कि तेल का जो आयात बाहर से होता है यह स्टेट ट्रेडिंग कार्पोरेशन, अन्तर्राष्ट्रीय बाजार में जो बड़ी-बड़ी रजिस्टर्ड फर्में हैं उनसे टेन्डर मंगाकर टेन्डर के आधार पर खरीदता है। अन्तर्राष्ट्रीय बाजार में तेल की कीमत घटती बढ़ती रहती है। जिस समय एस० टी० सी० को तेल खरीदने की आवश्यकता पड़ती है तो उसके लिए एक पर्चेजिंग कमेटी है जो निर्णय करती है, उसके बाद टेन्डर मंगाए जाते हैं और उसके आधार पर तेल खरीदा जाता है। अभी भारत सरकार की तेल आयात करने की संस्था एस० टी० सी० हैं। भविष्य के लिए हम विचार कर रहे हैं कि जो अभी नया निगम, हिन्दुस्तान वेजेटेबल आयल कार्पोरेशन बनाया गया है, वही वह संस्था बनाई जाए, जो तेल लाने, उसका वितरण करने और बेचने के सम्बन्ध में सारा काम करे। इस संस्था को किस प्रकार से मजबूत बनाया जाए इस पर विचार कर रहे हैं।

श्री त्रिलोक चन्द्र : मन्त्री जी ने कहा कि एस० टी० सी० के अलावा कोई दूसरी संस्था तेल नहीं खरीद सकती है लेकिन मेरे पास यह 12-7-84 का "जनसत्ता" है, इसमें वाणिज्य मंत्री ने कहा था—चालू वर्ष की आयात नीति में उनके मंत्रालय ने पहली बार सार्वजनिक क्षेत्र के गणेश फ्लोर मिल को तेल आयात करने की अनुमति दी है। तो मैं जानना चाहता हूं कि अगर एस०टी०सी० सोल एथारिटी थी तो गणेश फ्लोर मिल को किस आधार पर इजाजत दी गई ?

श्री भागवत झा आजाद : अध्यक्ष महोदय, मैंने अभी पूर्व उत्तर में बताया कि अभी तक भारत सरकार की तेल आयात करने की संस्था स्टेट ट्रेडिंग कार्पोरेशन ही है लेकिन खाद्य और नागरिक मंत्रालय के अन्तर्गत जो तेल आता है—खाद्य या अखाद्य, जो पी० डी० एस० के जरिए या वनस्पति मिलों को दिया जाता है उसका वितरण, उसका एलाटमेंट खाद्य और पूर्ति मंत्रालय करता है। इसलिए इस पर विचार कर रहे हैं कि क्या यह अच्छा नहीं होगा कि आयात करना तो एस० टी० सी० के पास है, वितरण और एलाट करना नागरिक पूर्ति मंत्रालय के पास है, इन दोनों को मिला दिया जाए। अभी हमने गणेश फ्लोर मिल के स्थान पर हिन्दुस्तान वेजेटेबल आयल कार्पोरेशन की स्थापना कर ली है और उसको आयात करने के लिए कामर्स मंत्रालय ने अपनी रेड बुक में उसका नाम रख लिया है लेकिन इससे पहले इस संस्था के इन्फ्रास्ट्रक्चर को, तैयार करना पड़ेगा आयात करने के लिए और वह काम हम पूरा कर रहे हैं तथा उसके बाद इस पर विचार किया जाएगा।

श्री त्रिलोक चन्द्र : गणेश फ्लोर मिल्स को अधिकार दिया या नहीं—यह मैंने पूछा था।

श्री भागवत झा आजाद : मैंने जबाब दे दिया है। इससे ज्यादा स्पष्ट जवाब और क्या दूं।

Proposal for Bhimkund Project

*324. SHRI A.C. DAS : Will the Minister of IRRIGATION be pleased to state :

(a) whether Government propose to construct the Bhimkund Project over river Baitarani during the Seventh Five Year Plan period ;

(b) the details of the project ; and

(c) when the construction work is likely to be taken up by Government ?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI HARINATHA MISRA) : (a) VII Five Year Plan is yet to be formulated. As such it is not possible to say whether this project will get included in the VII Plan of Orissa.

(b) According to the 1980 project report, the Bhimkund project envisages construction of a dam at Noapara and two power houses with a gross installed capacity of 393 MW. The proposal also includes flood protection measures in the Baitarani Valley to protect an area of about 1400 sq. km. The proposal was estimated to cost Rs. 394.38 crores.

(c) Does not arise.

SHRI A.C. DAS : The proposal for the Bhimkund project has been pending for a long time. We are demanding this project since 1971. Several times, the questions have been raised in Parliament. May I know from the hon. Minister why is the Government delaying the construction of this project ?

SHRI HARINATHA MISRA : As already mentioned by me, if at all possible, it will be included in the Seventh Plan. The shape and size of the Seventh Plan is yet to be finalised. How can I assure that this project will be sanctioned ?

SHRI A.C. DAS : May I know whether the Government has taken any policy decision to include this project in the Seventh Plan or not ?

SHRI HARINATHA MISRA : About a thing which is in a fluid state, no Minister can possibly assure that it is going to be included in the Seventh Plan. Nobody knows yet whether the Seventh Plan will include such projects or not. So, it is not possible for me to give an answer to this.

SHRI ARJUN SETHI : May I know from the hon. Minister how many times this project has been submitted by the State Government to the Centre and how many times it has been examined in the C.W.P.C. ? This is not the question of the Seventh Plan. It has been under consideration since the Fifth Plan.

MR. SPEAKER : That is why he said that it was not possible for him to say anything. Don't you see the reason, why ?

Per Capita Consumption of Fish

*326. SHRI HARISH KUMAR GANGWAR : Will the Minister of AGRICULTURE be pleased to state :

(a) the per-capita consumption of fish in the country as compared to its consumption in other countries ;

(b) the measures being taken by Government to increase per capita consumption of fish ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) On the basis of 1971-77 averages, the per capita annual consumption of fish in India was 3.2 kg. against the world average of 12.3 kg.

(b) and (c). Government have taken steps to popularise fish and fish products through better marketing and diversification of product. Fish culture in ponds, tanks and reservoirs has been encouraged to increase the availability of fish to the local population. Cold storages and appropriate distribution system suited for a perishable commodity like fish have been developed.

For increasing fish production and thereby raising the per capita consumption of fish, Government have taken steps to develop fish culture on scientific lines in inland waters, brackish water farming in coastal area and better exploitation of the marine fishery resources.

WRITTEN ANSWERS TO QUESTIONS

Estimate of the Centrally Sponsored Acclerated Rural Water Supply Programme for Kerala

*315. SHRI A. NEELALOHITHADASAN NADAR : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government of Kerala have requested for sanctioning of the revised estimate of the Centrally Sponsored Accelerated Rural Water Supply Programme ; and

(b) if so, the details thereof and the action taken thereon ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : (a) and (b). Chief Engineer, Public